

DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

Or - 1/2/17

In the Court of.....

C M Bareilly

| Sl. No. | Case Number | Name of Parties | Under Section/Act. | Police Station / Department | Proposed Fine | Remarks |
|---------|-------------|---------------------------|--------------------|-----------------------------|---------------|--|
| ① | 450 1) | State MS Ajit Kumar | MV Acc | Barak Nagar | 50 | The proposed fine may be deposited in _____ (To be filed in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filing up the prescribed Chalan/Deposit slip (The details of the Scheme and Chalan forms are available on this website) |
| ② | 29 1) | State MS Fairm | 1 | 1 | 50 | |

*Prepared by
on 2/2/17*

[Signature]
Chief Judicial Magistrate
Bareilly

DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

1/2/17

In the Court of..... A.C.M.T

| Case No. | Name of Parties | Under Section/Act. | Police Station / Department | Proposed Fine | Remarks |
|----------|-----------------|--------------------|-----------------------------|---------------|--|
| | | NIL | | | The proposed fine may be deposited in Account number _____ (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Chalan/Deposit slip. (The details of the Scheme and Chalan forms are available on this website) |
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P.O. नरेश ज्योती

BY ORDER

**A.C.J.M.-I
BAREILLY**

LISTS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

In the Court of... AUMI BLY

| Sl. No. | Case number | Name of Parties | Under Section/Act | Police Station / Department | Proposed Fine | Remarks |
|--|-------------|-----------------|-------------------|-----------------------------|---------------|---------|
| <p><u>NIL</u></p> | | | | | | |
| <p align="right">  Addl. Chief Judicial Magistrate-II Bareilly </p> | | | | | | |

COPIES OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

01-2-17

In the Court of A. C. J. M. III Bareilly

| Sl. No. | Name of Parties | Under Section/Act. | Police Station / Department | Proposed Fine | Remarks |
|---------|-----------------|--------------------|-----------------------------|---------------|--|
| | | <u>NIL</u> | | | The proposed fine may be deposited in Account number _____ (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website) |
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Handwritten signatures and initials in the bottom left corner.

Addl Chief Judicial Magistrate III
Bareilly

Rs 01.2.11

DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

In the Court of ACJM (P)

| Sl. No. | Name of Parties | Under Section/Act. | Police Station / Department | Proposed Fine | Remarks |
|---------|-----------------|--------------------|-----------------------------|---------------|--|
| 1 | कृष्णा | MVAI | Ch. Dept. | 300/- | The proposed fine may be deposited in Account number (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website) |
| 2 | सुपरसिड | " | " | 300/- | |

ACJM (P)
01.2.11

**DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE
TIME DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF
INDIA)**

In the Court of A.C.J.M. VII Bareilly

दिनांक - 1/2/17

| Sl. No. | Case Number | Name of Parties | Under Section/Act | Police Station / Department | Proposed Fine | Remarks |
|---------|-------------|-----------------|-------------------|-----------------------------|---------------|--|
| | | | NIL | | | The proposed fine may be deposited in Account number (To be issued in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website) |


 अवर मुक्या न्यायिक मजिस्ट्रेट
 कोस स. 07
 बरेली

